

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

16/193/ND/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: M/s. DD Industries Ltd.

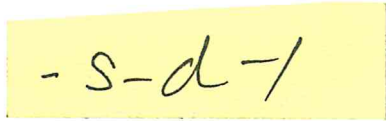
SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Pawan Sharma and Ms. Arpita Yadav, Advocates for the
Petitioner
Mr. Manish Raj, CP for ROC, Delhi.

ORDER

Report of the ROC is still not before us. To come up on 25th January, 2018.



(Ina Malhotra)
Member (J)